

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SALZER MAGNET WIRES LIMITED

1	NAME OF THE CORPORATE PERSON	SALZER MAGNET WIRES LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	08 th September 2008
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U31300TZ2008PLC014746
5	ADDRESS OF THE REGISTERED OFFICE OF THE CORPORATE PERSON	882/3, Coimbatore Main Road, Bettathapuram, Coimbatore – 641104 Tamilnadu.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14 th December 2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Vasudevan Gopu G.V. and Associates 11A, Collector Sivakumar Street, K.K.Pudur, Coimbatore - 641038, Tamil Nadu Email : vasudevanacs@gmail.com Mobile: +91- 9944937063 IBBI/IPA-002/IPN00291/2017-18/10849
8	LAST DATE FOR SUBMISSION OF CLAIMS	13 th January 2020

Notice is hereby given that the Salzer Magnet Wires Limited has commenced voluntary liquidation on 14th December 2019.

The stakeholders of Salzer Magnet Wires Limited are hereby called upon to submit a proof of their claims, on or before 13th January 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17.12.2019

Place: Coimbatore


VASUDEVAN GOPU
Liquidator of Salzer Magnet Wires Limited